

Revenue from Mining Royalty in Goa, Daman and Diu

2817. SHRI EDUARDO FALEIRO: Will the Minister of STEEL AND MINES be pleased to state the annual income to the Central Exchequer separately from Goa, Daman and Diu out of mining royalty and mining cess?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): During 1975-76 the total royalty realised on all minerals in Goa, Daman and Diu was Rs. 66.45 lakhs. Income from royalty under Section 9 of the Mines and Minerals (Regulation and Development) Act, 1957 does not accrue to the Central Exchequer but to the State Government.

2. No mining cess is being levied in Goa, Daman and Diu.

However, the only cess which is leviable is the welfare cess under the "Iron Ore Mines Labour Welfare

Cess Act, 1961" administered by the Ministry of Labour. This cess is collected vide Section 2 and apportioned under Section 3 of the aforesaid Act for assisting the State Government and the employers in providing welfare facilities to the iron ore miners and their dependents. During 1976-77, a sum of Rs. 73,49,800/- was so allocated to Goa, Daman and Diu.

Revenue from Goa, Daman and Diu

2818. SHRI EDUARDO FALEIRO: Will the Minister of COMMUNICATIONS be pleased to state the annual income to the Central Exchequer separately from Goa, Daman and Diu in respect of Posts and Telegraphs and Telephones?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA): The revenue from Postal and Telecom. services during the year 1976-77 in respect of Goa, Daman and Diu is given below:—

	Postal Revenue	Telecom. (Telegraph & Telephone Revenue)
Goa	₹52,65,162	1,28,34,876
Daman	1,49,746	1,29,296
Diu	1,75,579	97,266

Average Expenditure on Patient in Medical Institutes and Government Hospitals

2819. SHRI VAYALAR RAVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the average amount spent per patient in the All India Institute of Medical Sciences in Delhi, Chandigarh and Pondicherry and other Government Hospitals in Delhi; and

(b) if there is any difference, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

Facilities to Patients in All India Institute of Medical Sciences

2820. SHRI VAYALAR RAVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total amount allotted to All India Institute of Medical Sciences